

**CC No. 352/2019
CBI Vs. Saleem Hamid Etc.**

25.08.2020

Present: **Sh. Umesh Chandra Saxena, Sr. PP for CBI.**
 Sh. Tanveer Ahmad Mir, Advocate for A-1 Saleem
 Hamid, A-2 Anupam Kumar Sen and A-3 Sunil Kumar
 Malhotra on bail.
 Sh. Rajmangal Kumar, Advocate for Vijay Kumar
 Sharma, AR of A-5 M/s VRCC Pvt. Ltd.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Part final arguments of the defence heard for around one and a half hours.

List on 27.08.2020 at 02.30 PM for remaining final arguments, as already fixed.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)
District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/25.08.2020

CBI No. 364/2019
CBI Vs. Pradhan Singh and Another

25.08.2020

Present: **Sh. Umesh Chandra Saxena, Sr. PP for CBI.**
 Sh. Harsh Kumar Sharma, Advocate for A-1.
 Sh. B. K. Wadhava, Advocate/proxy for Sh. Chander Singh
 Maini, Advocate for A-2.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

This matter is at the stage of final arguments.

Briefing session given to Ld. Counsel(s) for both the accused. However, they have not given their consent and appear to be quite reluctant for final hearing and disposal of the matter through VC.

Accordingly, list on 17.11.2020 for final arguments.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be also sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)
District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/25.08.2020